

JHARKHAND HIGH COURT, RANCHI

OFFICE ORDER NO. 19 /Apptt. Dated Ranchi, the 3rd October, 2013

Consequent upon superannuation of Sri Awani Kant Srivastava, the then Joint Registrar (Administration) and in exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Acting Chief Justice has been pleased to assign the following works/duties to Sri A.K.Paul, Joint Registrar (Administration)-I, in addition to duties/works earlier assigned/allocated to him, till further order.

1. R.T.I Cell
2. Admin. Miscellaneous Section & Vigilance Cell of Subordinate Courts staff.
3. Record Room

By order of the Court
Sd/- A.V.Singh
Registrar General

Memo No. /Apptt. dated Ranchi, the October, 2013

Copy forwarded to the Registrar (Establishment) / Registrar (Vigilance) / the Registrar (Administration) / P.S. To Hon'ble the Chief Justice, the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice and All Joint Registrars / All Deputy Registrars/ /Incharge P.As' Section/ All Assistant Registrars/ Incharge Court Masters' Section/ Court Officer/ Stamp Reporter / All Section Officers of Jharkhand High Court, Ranchi and Officer concerned for information and needful.

Sd/- A.V.Singh
Registrar General

Memo No. 12321 /Apptt. dated Ranchi, the 3rd October, 2013

Copy forwarded to the Central Project Coordinator , E-courts Project, Jharkhand High Court, Ranchi for uploading the same on the website of the court.


Registrar General